

(5)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/53/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	RH. ARVINDH PANDIYAN SENIOR ADVOCATE FOR PAWAN JHABAKH	Counsel for R1 to R5	K.P. Jharesh
2.	Paritosa Venkateswaran	Counsel for the Petitioner	Pate
3.	K. Moolay	Counsel for R6-7-8	V
4.	Srinath R. Infrastr for MATHS	Counsel for R9	Smit

ORDER

Ms Pavitra Venkateswaran, counsel for petitioner present. Shri P H Arvinth Pandian, Senior Counsel representing R1 to R5, Shri K Moorthy, counsel for R6 to R8 and counsel for R9 are present. Counsel for respondents submitted that order has been passed by NCLAT on 10.11.2017 in regard to the stay. They prayed time for filing the copy of the same. Time is extended at request. Put up on 14.12.2017 at 10.30 A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

bc